

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1953
TO BE ANSWERED ON THE 1ST AUGUST, 2023

PARAMPARAGAT KRISHI VIKAS YOJANA

1953. SHRIMATI APARUPA PODDAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has introduced Paramparagat Krishi Vikas Yojana to motivate groups of farmers to take up organic farming in the country;
- (b) if so, the details of districts where the above yojana has been introduced; and
- (c) the details of support given so far to West Bengal under the said yojana for organic farming?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government has been promoting organic farming on priority in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management Training and Capacity Building are integral part of the scheme. PKVY is being implemented in all the States including West Bengal but, other than North Eastern States, across the country whereas MOVCDNER scheme is being implemented exclusively in the NE States.

Under PKVY, assistance of Rs.50,000 per ha for a period of three years is provided for promotion of organic farming to cover different components like Training & Capacity Building, Data Management, PGS Certification, value addition, marketing and publicity including the assistance of Rs. 31,000 per ha for a period of three years is provided to farmers through DBT for on- farm /off –farm organic inputs.

Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for off farm /on –farm organic inputs under the scheme.

Since 2015-16, under PKVY, 11.86 lakh ha area has been covered under organic farming by developing 32384 clusters involving 16.19 lakh farmers. In addition, 8 States developed their own brands for organic products. So far, Rs. 1854.01 crore has been released under the scheme up to 2022-23.

Since 2015-16, under MOVCDNER, 1.73 lakh ha area has been covered under organic farming by developing 379 FPO/FPCs involving 1.89 lakh farmers. In addition, 7 NE States developed their own brands for organic products. So far, Rs. 919.42 crore has been released under the scheme.

Agriculture being a state subject, the districts for implementation of the PKVY scheme are decided by the respective State. PKVY scheme is being implemented in 564 Districts under 33 States/UTs. The State wise details of the districts where PKVY scheme is being implemented, as received from the States, is given in **Annexure-I**.

(c): Organic farming under PKVY scheme is being practiced in 7 districts of West Bengal covering 13400 ha area and Rs 15.37 crore as Central Share has been released to state since 2015-2016.

State- wise details of districts covered under PKVY.

S. No.	State	No. of Districts
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	19
3.	Assam	10
4.	Bihar	28
5.	Chhattisgarh	31
6.	Goa	2
7.	Gujarat	14
8.	Haryana	11
9.	Himachal Pradesh	10
10.	Jammu & Kashmir	20
11.	Jharkhand	5
12.	Karnataka	30
13.	Kerala	14
14.	Ladakh	2
15.	Lakshadweep	1
16.	Madhya Pradesh	51
17.	Maharashtra	34
18.	Manipur	5
19.	Meghalaya	11
20.	Mizoram	8
21.	Nagaland	1
22.	Odisha	20
23.	Pondicherry	2
24.	Punjab	23
25.	Rajasthan	33
26.	Sikkim	4
27.	Tamil Nadu	30
28.	Telangana	32
29.	Tripura	8
30.	Uttar Pradesh	70
31.	Uttarakhand	13
32.	West Bengal	7
33.	Andaman & Nicobar	2
Total		564

Source: State/UTs
